

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

PETITION(S) FOR SPECIAL LEAVE TO APPEAL (C) NO(S). 15463/2014
(ARISING OUT OF IMPUGNED FINAL JUDGMENT AND ORDER DATED 20/11/2013
IN CMWP NO. 57408/2013 PASSED BY THE HIGH COURT OF JUDICATURE AT
ALLAHABAD)

CHANDAN DEVI

Petitioner(s)

VERSUS

RAMESHWAR & ORS. Respondent(s)
(WITH APPLN. (S) FOR EXEMPTION FROM FILING O.T. AND INTERIM RELIEF
AND OFFICE REPORT)

Date : 30/07/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE S.A. BOBDE

For Petitioner(s)

Mr. M.Z. Chaudhary, Adv.
Mr. Zahid Hussain, Adv.
Mr. Shariq Zaidi, Adv.
Mr. Aftab Ali Khan, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Exemption from filing official translation is granted.

Leave granted.

[VINOD LAKHINA]
COURT MASTER

[SNEH LATA SHARMA]
COURT MASTER

Signature Not Verified

Digitally signed by
Vinod Lakhina
Date: 2014.08.02
10:34:59 IST
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